of police brutality is not maintained centrally. The responsibility of investigating allegations of police brutality rests with the respective State Governments. However, whenever any incident of alleged brutality is brought to the notice of the Government, it is sent to the respective State Government for action in accordance with the law.

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WRITEN ANSWERS TO UNSTARRED QUESTIONS

Improving air connectivity in Himachal Pradesh

2241. SHRIMATI VIPLOVE THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there are several non-operational airports of Airports Authority of India (AAI) in various parts of the country and if so, the details thereof, State/UT-wise;

(b) whether Government proposes to operationalise airports with the involvement of private sector and if so, the details thereof;

(c) whether Government has any proposal to opertionalise such defunct airports in Himachal Pradesh and if so, the details thereof;

(d) whether there is any plan to operate services from ready airports with the help of State Governments;

(e) if so, details thereof; and

(f) the steps taken by Government to improve air connectivity and infrastructure in Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The State/UT-wise list of non-operational airports/civil enclaves of Airports Authority of India (AAI) is given in the Statement (*See* below)

(b) Government of India has accorded 'In-principle' approval for leasing out six airports of AAI *viz*. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development under Public Private Partnership (PPP) through Public Private Partnership Appraisal Committee (PPPAC).

(c) to (f) Ministry of Civil Aviation has launched Regional Connectivity Scheme [Ude Desh ka Aam Naagrik (UDAN)] in October, 2016 with the objective to facilitate/stimulate regional air connectivity to currently under-served and unserved

airports by making it affordable. The revival of airstrips/airports is 'demand driven', depending upon firm commitment from airline operators as well as from the State Government for providing various concessions. 73 RCS (17 under-served and 56 unserved) airports have been identified in the first and second round of bidding under RCS-UDAN for their revival. Delhi-Shimla-Delhi route was operationalized under 1st round of bidding of RCS-UDAN scheme. Under 2nd round of bidding of RCS-UDAN scheme, Shimla-Mandi (Heliport)-Dharamshala, Mandi (Heliport)-Shimla, Shimla-Mandi (Heliport)-Kullu, Manali (Heliport)-Kullu-Mandi (Heliport)-Shimla, Shimla-Rampur (Heliport)-Nathpa Jhakri (Heliport)-Rampur (Heliport)-Shimla routes have been awarded for Helicopters.

Statement

List of Non-operational Airports

Sl.No.	States	Name of Airport
1.	Andhra Pradesh	Donakonda
2.	Arunachal Pradesh	Daparizo
3.	Assam	Rupsi
4.		Shella
5.	Bihar	Jogbani
6.		Muzaffarpur
7.		Raxaul
8.	Chhattisgarh	Bilaspur
9.	Gujarat	Deesa (Palanpur)
10.	Jharkhand	Chakulia
11.		Deogarh
12	Madhya Pradesh	Khanowa
13.		Panna
14.		Satna
15.	Mizoram	Aizawal (Turial)
16.	Telangana	Nadirgul
17.		Warangal
18.	Tamil Nadu	Vellore
19.		Thanjavur (CE)

Sl.No.	States	Name of Airport
20.	Tripura	Kailashahar
21.		Kamalpur
22.		Khowai
23.	Uttar Pradesh	Bareilly (CE)
24.		Lalitpur
25.	West Bengal	Asansol
		Balurghat
		Malda

Legend, CE: Civil Enclave.

Audit at Chennai airport

2242. SHRIMATI SHANTA CHHETRI:
      SHRI SANJAY RAUT:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the International Civil Aviation Organisation (ICAO) has raised concerns over the security of airports and other aviation infrastructure in the country following an audit at the Chennai airport by the Bureau of Civil Aviation Security (BCAS), the aviation security regulator;

(b) if so, the details thereof; and

(c) what steps Government is taking to improve its rating in the field of aviation infrastructure in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) A security audit was conducted by International Civil Aviation Organization (ICAO) in India from 7th to 15th March, 2018. The findings of the said audit contain Sensitive Security Information which cannot be put on public domain. However, a Corrective Action Plan (CAP) was prepared by Bureau of Civil Aviation Security (BCAS), a regulatory authority for civil aviation security in the country, addressing the findings and recommendations contained in ICAO's audit report. Upon review, the CAP was found to be satisfactory by ICAO.